

**HIGH COURT OF SIKKIM
G A N G T O K**

No.: 23.....Confdl./HCS

Dated.: 03/12/2022

NOTIFICATION

The Judicial Officers under the High Court of Sikkim shall follow the following roster arrangement during the ensuing winter vacation in the month of January, 2023:

SL. NO	NAME OF THE JUDICIAL OFFICER(s)	WORKING ARRANGEMENT (ADDITIONAL CHARGE)
GANGTOK AND PAKYONG DISTRICTS		
1.	Mrs. K.C. Barphungpa, Principal District and Sessions Judge, Gangtok. District and Sessions Judge, Pakyong (I/C). Period of duty 26.01.2023 to 31.01.2023	1. District & Sessions Judge (Spl. Div-I), Gangtok. 2. Judge, Family Court, Gangtok. 3. District & Sessions Judge (Spl. Div-II), Gangtok. 4. Fast Track Court (E/N) at Gangtok. 5. Chief Judicial Magistrate-cum-Civil Judge, Gangtok and Pakyong. 6. Civil Judge-cum-Judicial Magistrate, Gangtok. 7. Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Divisions, Pakyong.
2.	Mr. Jagat Bahadur Rai, District & Sessions Judge (Spl. Div.-I) Gangtok. Judge, Family Court (East) at Gangtok. Period of duty 20.01.2023 to 25.01.2023	1. District & Sessions Judge, Gangtok and Pakyong. 2. District & Sessions Judge (Spl. Div-II) at Gangtok. 3. Fast Track Court (E/N) at Gangtok. 4. Chief Judicial Magistrate-cum-Civil Judge, Gangtok and Pakyong. 5. Civil Judge-cum-Judicial Magistrate Gangtok. 6. Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division. 7. Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Divisions, Pakyong.
3.	Mr. Jiwan Kumar Kharka, District & Sessions Judge (Spl. Div-II) at Gangtok. Fast Track Court (E/N) at Gangtok. Period of duty 01.01.2023 to 06.01.2023	1. District & Sessions Judge, Gangtok and Pakyong. 2. District & Sessions Judge (Spl. Div-I) at Gangtok. 3. Family Court, Gangtok. 4. Chief Judicial Magistrate-cum-Civil Judge, Gangtok and Pakyong. 5. Civil Judge-cum-Judicial Magistrate, Gangtok. 6. Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Divisions, Pakyong.
4.	Mrs. Ranjeeta Pradhan, Chief Judicial Magistrate-cum-Civil Judge, Gangtok. Chief Judicial Magistrate-cum-Civil Judge, Pakyong (I/C). Period of duty 07.01.2023 to 12.01.2023	1. District & Sessions Judge, Gangtok and Pakyong. 2. District & Sessions Judge (Spl. Div-I) at Gangtok. 3. Family Court, Gangtok. 4. District & Sessions Judge (Spl. Div-II) at Gangtok. 5. Fast Track Court (E/N) at Gangtok. 6. Civil Judge-cum-Judicial Magistrate, Gangtok. 7. Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Divisions, Pakyong.

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5.	Ms. Zamyang Choden Bhutia, Civil Judge-cum-Judicial Magistrate, Gangtok. Civil Judge-cum-Judicial Magistrate, Rangpo and Rongli Sub-Divisions, Pakyong (I/C). Duty period 13.01.2023 to 19.01.2023	1. District & Sessions Judge, Gangtok and Pakyong. 2. District & Sessions Judge (Spl. Div-I) at Gangtok. 3. Family Court, Gangtok. 4. District & Sessions Judge (Spl. Div-II) at Gangtok. 5. Fast Track Court (E/N) at Gangtok. 6. Chief Judicial Magistrate-cum-Civil Judge, Gangtok and Pakyong.
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GYALSHING AND SORENG DISTRICTS

1.	Mr. Sonam Palden Bhutia, District & Sessions Judge, Gyalshing. District and Sessions Judge, Soreng (I/C). Family Court, Gyalshing. Fast Track (South & West) Gyalshing. Duty Period 22.01.2023 to 31.01.2023	1. Chief Judicial Magistrate-cum-Civil Judge, Gyalshing and Soreng. 2. Civil Judge-cum-Judicial Magistrate Gyalshing and Soreng.
2.	Mrs. Jwala D. Thapa, Chief Judicial Magistrate-cum-Civil Judge, Gyalshing. Civil Judge-cum-Judicial Magistrate, Soreng (I/C). Duty period 06.01.2023 to 21.01.2023	1. District & Sessions Judge, Gyalshing and Soreng. 2. Family Court, Gyalshing. 3. Fast Track (South & West) Gyalshing. 4. Civil Judge-cum- Judicial Magistrate at Gyalshing.
3.	Mr. Jabyang Dorjee Sherpa, Civil Judge-cum-Judicial Magistrate, Gyalshing. Duty period 01.01.2023 to 05.01.2023	1. District & Sessions Judge, Gyalshing and Soreng. 2. Family Court, Gyalshing. 3. Fast Track (South & West) Gyalshing. 4. Chief Judicial Magistrate-cum-Sr. Civil Judge, Gyalshing and Soreng. 5. Civil Judge-cum-Judicial Magistrate, Soreng.

MANGAN DISTRICT

1.	Mrs. Sonam Denka Wangdi, District & Sessions Judge, Mangan. Family Court, Mangan. Duty period 17.01.2023 to 31.01.2023	1. Chief Judicial Magistrate-cum-Civil Judge, Mangan. 2. Civil Judge-cum-Judicial Magistrate Mangan. 3. Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division North Sikkim:
2.	Mrs. Urvashi Pradhan, Civil Judge-cum-Judicial Magistrate, Mangan. Chief Judicial Magistrate-cum-Civil Judge, Mangan (I/C). Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division North Sikkim (Additional Charge). Duty period 01.01.2023 to 16.01.2023	1. District & Sessions Judge, Mangan. 2. Family Court (North) at Mangan.

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NAMCHI DISTRICT		
1.	Ms. Samita Sharma, District & Sessions Judge, Namchi. Family Court, Namchi. Duty period 22.01.2023 to 31.01.2023	1. Chief Judicial Magistrate-cum-Civil Judge, Namchi. 2. Civil Judge-cum-Judicial Magistrate, Namchi. 3. Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division and Jorethang Sub-Division, Namchi.
2.	Ms. Bebika Chettri, Chief Judicial Magistrate-cum-Civil Judge, Namchi. Civil Judge-cum-Judicial Magistrate, Namchi (I/C). Civil Judge-cum-Judicial Magistrate, Yangang, Sub-Division, Namchi. Duty period 01.01.2023 to 10.01.2023	1. District & Sessions Judge, Namchi 2. Family Court, Namchi. 3. Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, Namchi.
3.	Mrs. Rohini Rai, Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division, Namchi. Duty period 11.01.2023 to 21.01.2023	1. District & Sessions Judge, Namchi 2. Family Court, Namchi. 3. Chief Judicial Magistrate-cum-Civil Judge, Namchi. 4. Civil Judge-cum-Judicial Magistrate, Namchi. 5. Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Namchi.

By Order,

Sd/-

(Prajwal Khatiwada) SSJS

**REGISTRAR (JUDICIAL SERVICE) AND
OSD TO THE HON'BLE, THE CHIEF JUSTICE,
HIGH COURT OF SIKKIM**

Memo No. V(34) Confdl./HCS/ 8645-74

Dated: 03.12.2022

Copy to:

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
2. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim;
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
4. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
5. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok;
6. Advocate General, Government of Sikkim, Gangtok;
7. Additional Advocate Generals, Government of Sikkim, Gangtok;
8. Chief Secretary, Government of Sikkim, Gangtok;
9. Principal Secretary, Home Department, Government of Sikkim, Gangtok;
10. Special Secretary, Department of Personnel, Government of Sikkim, Gangtok;
11. Principal District and Sessions Judge, Gangtok.
12. Director, Sikkim Judicial Academy, Sokeythang, Gantok;
13. All District & Sessions Judges;
14. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok;

4/02-12-2022

15. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
16. All Chief Judicial Magistrates-cum-Civil Judges;
17. All Civil Judges-cum-Judicial Magistrates;
18. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts);
19. President, High Court Bar Association, Gangtok;
20. President, Namchi Bar Association, Namchi;
21. Deputy Solicitor General of India, Gangtok;
22. All District Magistrates;
23. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim;
24. All Section In-charge, High Court of Sikkim;
25. Notice Board;
26. Guard file; and
27. File.


02-12-2022
REGISTRAR